

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 107(ND)/14

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019

NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

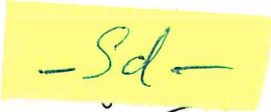
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Pankaj Bhagat and Mr. Sadre Alam, Advocates


For the Respondent(s): None

ORDER

CA 1503/2019 has been filed by the petitioner. Request for an adjournment is being made to argue out this application. At request, adjourned to 2nd December 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)